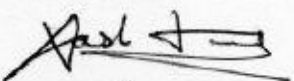

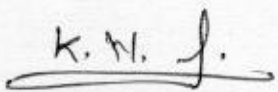


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

NAME OF THE COMPANY: Santosh Kumar Shukla & Ors V/s Supriyo Kumar Chaudhary (RP of JVL Agro Industries Ltd)

SECTION OF I & B CODE: 60(5) IBC

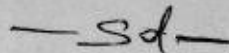
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Yash Tandon	Adv	For Liquidator	
2.	Vijay Anand Rai	adv.	For Applicant	
3.	K. N. Rai	adv.	For Applicant	

CA NO.35/2020 IN CP NO.(IB) 223/ALD/2018

Sh. K.N. Rai alongwith Sh. Vijay Anand, Advocates for the Applicant and Sh. Yash Tandon, Advocate for the Liquidator are present.

Record shows that the learned counsel for the parties contends that their written submission has been filed.

Accordingly, put up in the week commencing 04.05.2021 for hearing before the Regular Court alongwith CA No. 26/2020.



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 23.03.2021

Typed by :
Md. Zaid
(Stenographer)